

Acute Shortage of Imported Carbon Steel Melting Scrap

2371. SHRI KRISHNA KUMAR BIRLA: Will the Minister of STEEL be pleased to state:

(a) whether due to acute shortage of imported carbon steel melting scrap, a large number of steel plants have been shut down in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Carbon steel melting scrap can be freely imported for use by the secondary steel sector.

(b) The production of electric arc furnace units (mini steel plants) is affected by various factors such as market demand, input costs, availability of power, etc. The industry has represented that increase of import duty on steel melting scrap coupled with rise in international prices of scrap as well as increase of excise duty on steel products in the Budget for 1993-94 has adversely affected the performance of the units.

Transfer of Land of Vijayanagar Steel Plant

2372. SHRI B. K. HARIPRASAD: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that the matter relating to transfer of land and other assets of Vijayanagar Steel Plant to the Government of Karnataka has been pending with the Centre for an inordinately long time;

(b) if so, what are the reasons for the delay; and

(c) whether this delay has been preventing the Government of Karnataka from entertaining proposals from various investors, both Indian and overseas, for revival?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c) The Central Government has already decided in principle to transfer its shareholding in Vijayanagar Steel Limited along with land and other assets to the Government of Karnataka. This has also been conveyed to the State Government.

Requirement of Metallurgical Coal of SAIL

2373. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of STEEL be pleased to state:

(a) what is the requirement of metallurgical coal for different Steel Plants of SAIL and VSP in terms of quality and quantity;

(b) how much out of this coal is being supplied by CIL and its subsidiaries in terms of quality and quantity;

(c) what is the landed cost of this coal supplied by CIL and what is the ash content; and

(d) the quality of coal being imported for metallurgical use and what is its landed cost in terms of rupees and what is its ash content?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The requirement of metallurgical coal vary from year to year depending on the Hot Metal production planned. During 1993-94, total requirement of metallurgical coal for different steel plants for Steel Authority of India Limited (SAIL) and Visakhapatnam Steel Plant (VSP) is indicated as under:—

(Unit Million Tonnes)

Plant	Indigenous	Imported	Total
Bhilai Steel Plant	3.18	1.61	4.79
Durgapur Steel Plant	1.44	0.50	1.94
Rourkela Steel Plant	1.34	0.58	1.92
Bokaro Steel Plant	2.90	1.51	4.41
Indian Iron & Steel Company	1.64	0.30	1.94
TOTAL SAIL :	10.50	4.50	15.00
Visakhapatnam Steel Plant	0.80	1.88	2.68
GRAND TOTAL :	11.30	6.38	17.68

(b) During 1993-94, CIL has indicated availability of 10.8 million tonnes (10.0 million tonnes to SAIL and 0.8 million tonnes to VSP) of metallurgical coal at an average ash content of 19+0.5%, and 21% respectively.

(c) The average landed cost of coal supplied by CIL was Rs. 1208 per tonne (provisional) during 1992-93 at SAIL's Steel Plants. The average weighted ash content of coking coal supplied by CIL during 1992-93 was 20%.

(d) SAIL and VSP have been importing 'Low Ash Metallurgical Coking Coal' of prime quality. The desired specifications for Ash are 8% maximum with absolute out of limit 10% maximum. The average landed cost of imported coal at SAIL Plant was Rs. 2500/- per tonne and at VSP Rs. 2170/- per tonne approximately.

इस्पात का आयात

2374. चौधरी हरमोहन सिंह : क्या इस्पात मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार इस्पात का आयात कर रही है;

(ख) यदि हाँ, तो गत दो वर्षों के दौरान इस्पात को कुल कितनी प्रमाणा का आयात किया गया और इसका कुल मूल्य कितना था;

(ग) क्या यह भी सच है कि आयातित इस्पात भारतीय इस्पात प्राधिकरण लिमिटेड (सेल) द्वारा उत्पादित इस्पात की अपेक्षा सस्ता है; और

(घ) किन-किन उद्योगों को इस्पात का आयात करने की अनुमति प्रदान की गई है ?

इस्पात मंत्रालय के राज्य मंत्री (श्री सन्तोष मोहन नेत्र) : (क) विद्यमान आयात-निर्गत नीति के अन्तर्गत सभी श्रेणी के इस्पात को निर्बाध रूप से आयात करने की अनुमति है। इस्पात का आयात मात्रा तथा व्वालिटी दोनों को देखते हुए स्वदेशी उत्पादन की कमी को पूरा करने के लिए आयातकर्ताओं की विशिष्ट मांग पर निर्भर करता है।

(ख) विगत दो वर्षों में परिसरिज्ड के इस्पात के आयात की कुल मात्रा तथा मूल्य निम्नानुसार थे :

वर्ष	मात्रा : लाख टन	मूल्य : करोड़ रुपये
1991-92	10.1	1360
1992-93 (अन्तिम)	10.6	1562

(टिप्पणी : केवल मुख्य पत्तनों से आयात)

(ग) विभिन्न आयातकर्ताओं द्वारा आयातित इस्पात "सेल" द्वारा उत्पादित इस्पात की श्रेणी एवं विशिष्टता के अनुरूप नहीं होती, अतः आयातित इस्पात के मूल्य की "सेल" द्वारा उत्पादित इस्पात के मूल्य के साथ तुलना करना संभव नहीं है।

(घ) इस्पात का आयात करने के लिए किसी भी उद्योग द्वारा अनुमति लेने की आवश्यकता नहीं है।

Modernisation of Indian Iron and Steel Company

2375. SHRI SUSHILKUMAR SAMBHARAO SHINDE : Will the Minister of STEEL be pleased to state :

(a) whether China has shown interest in collaboration in the matter of the modernisation programme of Indian Iron & Steel Company;

(b) if so, whether the matter was discussed during his visit to China in June this year, if so, in what terms and the outcome thereof; and

(c) what are the alternative proposals for modernisation of Indian Iron and Steel Company?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) and (b) No, Sir.

(c) Among the various options, Government are considering the possibility of private participation in the modernisation of IISCO.

Rehabilitation of slums with World Bank's Assistance

2376. DR. YELAMANCHILI SIVAJI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any scheme from Andhra Pradesh pending for World Bank assistance for removal and rehabilitation of slums;

(b) if so, the stage of consideration at which the matter stands; and

(c) what are the details of such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTRY OF WATER RESOURCES (SHRI P. K. TIJUNGON) : (a) No Sir.

(b) and (c) Do not arise.

Development of small and medium towns in Gujarat

2377. SHRI RAMSINH RATHWA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Central Government propose to develop the small and medium towns in